

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

-32-

CP NO. 42/2000 IN
OA NO. 233/99

New Delhi, this the 30th day of August, 2000

HON'BLE MR. JUSTICE V.RAJAGOPALA REDDY, VICE CHAIRMAN (J)
HON'BLE MR. GOVINDAN S. TAMPI, MEMBER (A)

In the matter of:

Dr. Mrs. Saroj Singh
NCIPM, ICAR,
IARI, Pusa Complex,
New Delhi. Petitioner
(By Advocate: Sh. Vishwajit Singh)

vs.

1. Dr. P.K.Singh Director, IARI, Pusa Campus, New Delhi.
(By Advocate: Ms. Geetanjali Goel and Resp.1 and Sh. B.S.Mor for Resp.2) 2. Dr. R.S.Paroda, Director General, ICAR, New Delhi.

ORDER (ORAL)

By Mr. Justice V.Rajagopala Reddy,

Counsel for petitioner seeks to withdraw the CP. The CP is, accordingly, dismissed as withdrawn. No costs.

(GOVINDAN S. TAMPI)
Member (A)

sd

Om brygeland
(V.RAJAGOPALA REDDY
Vice Chairman (J)